

[श्री सूरज भान]

वाकई इनकी बातें मानी जाएं तो मेहरबानी करके इसको होम मिनिस्ट्री के पास भेज दीजिए।

मन्त्री महोदय ने एक आर्गुमेंट दिया था कि हम रिपोर्ट इस लिए देर से लाये हैं क्योंकि शैड्यूल्ड कास्ट और शैड्यूल्ड ट्राइबज की पार्लियामेंट्री कमेटी है, उसके जिम्मे यह बात दे रखी थी। जब तक वह कंसीडर नहीं करते तब तक हम कर नहीं सकते थे। मैं पूछना चाहता हूँ क्या अब उन्होंने कंसीडर कर लिया है? हरगिज नहीं। उस कमेटी ने इस रिपोर्ट को नहीं देखा है। यह महज एक आर्गुमेंट है उसको इवेड करने के लिए। मैं पूछना चाहता हूँ क्या कमेटी ने आपके पास लिखा है कि हमने इसको देख लिया है? कमेटी की 9 रिपोर्टें आ चुकी हैं, उसमें एक भी रिपोर्ट इसके मुताल्लिक नहीं है।

अन्त में मेरा निवेदन यही है कि ये जितने सुझाव यहां पर रखे गये हैं, मेहरबानी करके उनको इम्प्लीमेंट कराने की कोशिश कीजिए। पेरूमल कमेटी की रिक्मेंडेशन है, कमिश्नर की रिक्मेंडेशन है, आप उन्हीं की रिक्मेंडेशन को इम्प्लीमेंट कर दीजिए तो भी उनका कुछ उद्धार हो जायेगा।

MR. CHAIRMAN : The question is : "That this House takes note of the Sixteenth, Seventeenth and Eighteenth Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years 1966-67, 1967-68 and 1968-69, laid on the Table of the House on the 24th April, 1968, 15th May, 1969 and 30th March, 1970, respectively."

*The motion was adopted.*

SHRI S. S. KOTHARI : It is unanimously adopted.

SHRI SEZHIYAN : Two motions were considered. Only one motion at

item 3 moved by Shri P. Govinda Menon is put to vote. What about item 4, Shri Suraj Bhan's motion ?

MR. CHAIRMAN : The second item is only 'for consideration'. Since it has already been considered that will not be put. Only the motion which says 'takes note of' will be put to vote.

18.16 hrs.

#### PREVENTION OF WATER POLLUTION BILL

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : Sir, the Prevention of Water Pollution Bill, 1969 was considered by the Rajya Sabha and the Rajya Sabha adopted a motion in their sitting on the 18th August, 1970 that the Bill be referred to a Joint Committee of both the Houses, consisting of 36 Members, 12 from Rajya Sabha and 24 from this House. The Rajya Sabha also adopted that the Committee shall make its report by the first day of the next session.

I beg to move :

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to provide for the prevention of water pollution and the maintaining or restoring of wholesomeness of water, for the establishment with a view to carrying out the purposes aforesaid, of Prevention of Water Pollution Boards, for conferring on such Boards functions relating thereto and for matters connected therewith, made in the motion adopted by Rajya Sabha at its sitting held on the 18th August, 1970 and communicated to this House on the 19th August, 1970 and do resolve that the following twenty-four members of Lok Sabha be nominated to serve on the said Joint Committee, namely :—  
(1) Shri Maganti Ankineedu ; (2) Shri Ram Singh Ayarwal ; (3) Shri N. T. Das ;

(4) Shri Gangacharan Dixit ; (5) Shrimati Ganga Devi ; (6) Shri Tukaram Hurji Gavit ; (7) Shri Y. Gadilingana Goud ; (8) Shri Samar Guha ; (9) Kumari Kamla Kumari ; (10) Shri G. Y. Krishnan ; (11) Hazi Lutfal Haque, (12) Shri Yamuna Prasad Mandal ; (13) Shri Dhuleshwar Meena ; (14) Shri Mohan Swarup ; (15) Shri B. S. Murthy ; (16) Shri Kedar Paswan, (17) Shri Ram Charan ; (18) Shrimati Tara Sapre ; (19) Shri Ramavatar Shastri ; (20) Shri T. M. Sheth, (21) Shri Satya Narain Singh ; (22) Shri P. Sivasankaran ; (23) Shri Ramachandra Ulaka ; and (24) Shri Tenneti Viswanatham."

MR. CHAIRMAN : The question is :

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*The motion was adopted.*

18.18 hrs.

#### STATEMENT ON THE FLOOD SITUATION IN THE COUNTRY

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : As promised in the morning, I laying the second supplementary statement on the Flood situation in the country on the Table of the House. [*Placed in Library.* See No. LT-4163/70]

18.19 hrs.

#### DISCUSSION *Re.* SHORTAGE OF FISH SUPPLY IN WEST BENGAL AND ASSAM

MR. CHAIRMAN : The House will now take up Mr. Jyotirmoy Basu's motion on the shortage of fish. Shri Jyotirmoy Basu.

SHRI JYOTIRMOY BASU (Diamond Harbour): Sir, there is an acute fish famine in West Bengal and Assam. In Assam, fish is being sold between Rupees 16 and 25 a kilo and in West Bengal it is between Rs. 10 and 14.

It is primarily due to partition of the country which was a national responsibility, and I shall tell you in a minute how the Central Government have miserably failed, deliberately and due to inefficiency also. It is more felt in those areas because people there are dependent on fish diet very much for finding their minimum protein requirements for living. There is no other form of protein that is available. A very eminent scientist has very recently said that the development of the brain does not take place unless there is adequate protein-intake in a certain age group.

The world consumption of fish has increased, but in fish-eating areas of West Bengal and Assam, due to non-availability and high price, it has decreased, causing demoralisation and malnutrition amongst the people. Lack of protein will make this race morbid and of sub-human standard. I warn the Government to take note of this, but I do not really hope that this Government is capable of taking note of the seriousness of the whole thing.